

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 18

CA /8/2023 CA 9/2023 CA 632/2022 Intervention Petition 2/2022 CA 452/2022 CA 669/2022 CA 3009/2019 CA 233/2021 CA 51/2022 CA 136/2022 CA 97/2022 CA 122/2022 in CP 3638/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **03.02.2023**

NAME OF THE PARTIES: - **Union of India V/S Infrastructure Leasing and Financial Services Ltd. & Ors.**

Appearance (via video-conference):

For the Applicant-CA 97	:	Mr. Robin Jaisinghani, Counsel i/b Dastur Kalambi & Associates
In Applicant -CA 51/2022	:	Adv. Kazan shrofff a/w Adv. Shrikant Seegarla, Adv. Swapnil Shikhare i/b RMG LAW Associates
Applicants in CA 136/2022	:	Dhruv Suri, Adv Urvika Suri, and Adv Aastha Mathur
In Applicant CA 452/2022 in CP 3638/2018	:	Gaurav Joshi, a/w Mr. Manmeet Singh, Mr.Sairam Subramanian and Ms. Bhavika Deora i/b Saraf and Partners
Applicant in CA 669 o/ 2022	:	Animesh Bisht a/w Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas
Applicant in CA 8/2030	:	Mr. Animesh Bisht a/w Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas
Applicant in CA 632/2022	:	Prachi Pandya a/w Adv Monica Salian i/b Corporate Attorneys
For the Respondent In CP 3638/2018	:	Adv. Kazan shrofff a/w Adv. Shrikant Seegarla, Adv. Swapnil Shikhare i/b RMG LAW Associates
Respondent in CA 452 of 2022	:	Mr. Animesh Bisht a/w Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas

Section 241-242, 242(4) & 420 of the Companies Act, 2013

ORDER

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on **17.02.2023**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Krishna Ghadge

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)